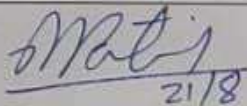


IN THE COURT OF ADDL. SENIOR CIVIL JUDGE,  
NELAMANGALA  
CAUSE LIST DATED: 24.08.2020

CIVIL CASES	
I Session	II Session
<b><u>ARGUMENTS</u></b>	<b><u>HEARING</u></b>
1. OS 546/2009	1. OS 324/2011
2. OS 236/2013	2. OS 112/2014
3. OS 50 /2017	3. OS 280/2014
4. MA 18 /2019	4. OS 170/2016
<b><u>HEARING</u></b>	5. OS 90/2017
5. OS 504/2009	6. OS 370/2017
6. OS 1379/2009	<b><u>ARGUMENTS</u></b>
7. OS 146/2017	7. OS 42/2011
8. OS 246/2017	8. OS 294/2014
9. OS 488/2018	9. RA 08/2018
10. OS 578/2018	10. MA 04/2019

  
21/8  
Addl. Senior Civil Judge,  
Nelamangala.

**NOTE:-**All advocates are requested to strictly follow SOP dated 24.07.2020 issued by Hon'ble High Court of Karnataka.

**PRL. CIVIL JUDGE AND JMFC, NELAMANGALA**  
**LIST OF CASES TAKEN ON BOARD ON 24-08-2020**

**Morning Session**

**Afternoon Session**

Sl. No	Case No.	Stage	Sl. No.	Case No.	Stage
1.	O.S 35/2014	Arguments	11.	O.S 451/2016	Arguments
2.	O.S 329/2014	Arguments	12.	O.S 435/2018	Arguments
3.	C.C 948/2018	Arguments	13.	Cmis 12/2017	Arguments
4.	O.S 533/2009	Hearing	14.	C.C 556/2019	Arguments
5.	O.S 215/2017	Hearing	15.	C.C 1174/2019	Arguments
6.	O.S 265/2017	Hearing	16.	Cmis 208/2018	Hearing
7.	O.S 59/2019	Hearing	17.	O.S 343/2017	Hearing
8.	FDP 3/2014	Hearing	18.	O.S 344/2017	Hearing
9.	O.S 441/2016	Hearing	19.	EX 2/2016	Hearing
10.	O.S 207/2019	Hearing	20.	O.S 459/2017	Evidence

Note:

Separate cancelled cases list will be notified.

*W/h*  
*20/8/2020*  
Prl. Civil Judge & J M F C,  
Nelamangala.

IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC, NELAMANGALA

**P.O: CHINMAYEE.R.H**  
**CAUSE LIST DATED 24-08-2020**  
**MORNING SESSION**

SL.NO.	CASE NO.	STAGE	PLAINTIFF/ COMPLAINANT/ ADVOCATES	DEFENDANT/ ACCUSED/ ADVOCATES
1	O.S.382/2011	Arguments	NHS	GN, KKM
2	O.S.76/2019	Hear	SMR	SRD
3	O.S.290/2014	Arguments	TSL	NR, BRS
4	O.S.436/2017	Arguments	NGR	KNG, KJH
5	O.S.503/2018	Evidence	OMG	Exparte
6	O.S.254/2015	Arguments	AS	Exparte
7	O.S.12/2019	Evidence	CRV	HMS
8	O.S.14/2019	Evidence	CRV	HMS
9	O.S.48/2019	Evidence	CRV	HMS
10	O.S.13/2019	Evidence	CRV	HMS

**AFTERNOON SESSION**

1	O.S.218/2012	Hear	SS	GSL
2	O.S.134/2004	Arguments	KGS	RDS
3	O.S.252/2014	Hear	KNS	MR
4	O.S.464/2007	Hear	AS	VG, TS
5	O.S.304/2018	Hear	SMYN	TSR
6	O.S.200/2014	Arguments	NV	BPG, SSK
7	O.S.504/2018	Evidence	HP	GG
8	O.S.254/2020	Advance	VS	
9	C.C.2472/2020	Advance	APP	KNS
10	O.S.300/2011	Orders		

**NOTE:** Evidence will be recorded through Video Conference only

*24/8/2020*  
I Addl. CJ & JMFC,  
Nelamangala

**Note:** All the advocates are requested to strictly follow SOP dated 24-07-2020 issued by Hon'ble High Court of Karnataka